

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.07.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3788 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Jitender Kumar Jain, Liquidator of Roofit Industries Ltd. Vs. Employee Provident Fund Organisation	Ravinder Kumar Rawat
2.	I.A. No. 3920 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Vibu Venkatsubramanian Vs. State Bank of India Through RP, Chanchal Dua	Nipun Gupta
3.	I.A. No. 4041 of 2024 in Restoration Application No. ___ of 2024 in Comp. App. (AT) (Ins) No. 173 of 2024	Dinesh Kataria Vs. Sare Gurugram Pvt. Ltd. & Ors.	Harshit Batra
4.	I.A. No. 4065 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	SVS Marketing Sanitaryware Pvt. Ltd. Vs. Kajaria Bathware Pvt. Ltd.	Jojo Jose
5.	I.A. No. 4066 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Department of State Tax Vs. Siddheshwar Industries Pvt Ltd. & Anr.	Shwetal Shepal
6.	I.A. No. 4067 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Pixel Consultancy Pvt. Ltd. Vs. Linkpoint Advisory Pvt. Ltd.	Rashmi Bothra
7.	I.A. No. 4068 of 2024 in Comp. App. (AT) No. ___ of 2024	Adi Lim Bilimoria Vs. Panasonic AVC Networks India Co. Pvt. Ltd.	Neha Agarwal
8.	I.A. No. 4069 of 2024 in Comp. App. (AT) No. ___ of 2024	Adi Lim Bilimoria Vs. Panasonic AVC Networks India Co. Pvt. Ltd.	Neha Agarwal
9.	I.A. No. 4074 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Matrix Grating Pvt. Ltd. Vs. Stelmec Ltd.	K. Gaurav Kumar

10.	I.A. No. 4075 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Department of State Tax Vs. Leo Duct Engineers & Consultants Ltd. & Anr.	Shwetal Shepal
11.	I.A. No. 4081 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Vastustar Trading Pvt. Ltd. Vs. Subramanian Natarajan, Liquidator of Marketing Times Automobiles Pvt. Ltd. & Ors.	Prashant Mehta
12.	I.A. No. 4082 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Manishaas Infratecho Solutions Pvt. Ltd. Vs. Bhonu Hulshi Real Estate Pvt. Ltd.	Anang Kumar Shandilya
13.	I.A. No. 4086 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Vidarbha Industries Power Ltd. Vs. CFM Asset Reconstruction Pvt. Ltd. & Anr.	Nikunj Bhatnagar
14.	I.A. No. 4087 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Vidarbha Industries Power Ltd. Vs. CFM Asset Reconstruction Pvt. Ltd. & Anr.	Nikunj Bhatnagar
15.	I.A. No. 4088 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	R. C. Trading (Prop. Anup Kr. Saha) Vs. Apeejay Tea Ltd.	Patita Paban Bishwal
16.	I.A. No. 4097 of 2024 in I.A. No. _____ of 2024 in Comp. App. (AT) (Ins) No. 792 of 2024	Navin Madhavji Mehta (Suspended Director of RR Metalmakers India Ltd.) Vs. Jaldhi Overseas Pte. Ltd. & Ors.	Raj Surana
17.	I.A. No. 4110 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	KB Board Mills LLP Vs. Jainam Exports Pvt. Ltd.	Amit R Agrawal
18.	I.A. No. 4129 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sanjoy Kumar Chakrabarty & Anr. Vs. Ritesh Prakash Adatiya	Shouryendu Ray
19.	I.A. No. 4133 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	HY Link Overseas Pvt. Ltd. Vs. Apex Ispat Pvt. Ltd.	Mohit Nandwani
20.	I.A. No. 4143 of 2024 in Comp. App. (AT) No. ___ of 2024	Rowena Doris Sequira Vs. Merwyn Savio Sequiera	Anubha Rastogi
21.	I.A. No. 4144 of 2024 in Comp. App. (AT) No. ___ of 2024	Rowena Doris Sequira Vs. Merwyn Savio Sequiera	Anubha Rastogi

22.	I.A. No. 4362 of 2024 in I.A. No. _____ of 2024 in Comp. App. (AT) (Ins) No. 1248 of 2023	Narendra Rajani Vs. Think Hard India Pvt. Ltd. & Anr.	Ranjana Roy Gawai
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